

(b) No such offer has been received by Hindustan Machine Tools. Shri Handa has, however, requested help from the Government for getting proper recognition of his achievement.

(c) Yes, Madam.

(d) A three man technical team including an officer each from the Directorate General of Technical Development, Chief Controller of Printing & Stationery and Hindustan Machine Tools has visited Shri Handa's factory and submitted a report on the rotary machine produced before the team. The report is under examination.

DUTT COMMITTEE REPORT ON INDUSTRIAL LICENCES

*26. SHRI M. P. BHARGAVA :
CHAUDHARY A. MOHAMMAD:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Dutt Committee report on Industrial licences[^] has been received by Government;

(b) if so, whether Government have taken any decision on its recommendations;

(c) when the report is likely to be laid on the Table of the Rajya Sabha : and

(d) what follow up action is proposed to be taken?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Yes, Madam.

(b) No, Madam. Since the report has just been received, it will take some time before any decisions are taken on its recommendations.

(c) The report will be laid on the Table of the Rajya Sabha on 21st July, 1969.

(d) Follow-up action on the report will depend on the decisions that Government may take on its recommendations.

FOREIGN SHARE HOLDINGS IN CIGARETTE INDUSTRY

*27. DR. (MRS.) MANGALA DEVI TALWAR : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the percentage of foreign share holdings in the cigarette industry, company-wise, and the composition of such foreign share holdings ;

(b) the installed capacity and actual production of cigarettes, company-wise, with foreign share holdings in each of the years from 1965 to 1968; and

(c) the amount of dividend declared by each of the foreign companies in the last three years and the actual remittance in foreign exchange every year by way of dividends, royalties and remuneration under other heads?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) A statement is placed on the Table of* the House. [See Appendix LXVX, Annexure No. 1].

(b) A statement is laid on the Table of the House. [See Appendix LXIX Annexure N. 2].

(c) Such information is not normally disclosed.

स्कूटर न बनाने वाली कम्पनियों के विरुद्ध कार्यवाही

*28. श्री निरंजन वर्मा : क्या औद्योगिक विकास, आन्तरिक व्यापार और समवाय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दो कम्पनियां जिनको स्कूटर बनाने के लाइसेंस दिये गये थे ; स्कूटर नहीं बना रही हैं ;

(ख) यदि हां, तो इसके क्या कारण हैं; और

(ग) क्या सरकार उनके लाइसेंस रद्द करने का विचार रखती है ?

■ [ACT ION AGAINST COMPANIES NOT MANUFACTURING SCOOTERS

*28. SHRI NIRANJAN VARMA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

t[] English translation.